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Title: Introduction of the Widows' Welfare Bill, 2007.

SHRI ADHALRAO PATIL SHIVAJIRAO (KHED): Sir, I beg to move for leave to introduce a Bill to provide for the protection and welfare of widows and for matters connected therewith or incidental thereto.

MR. CHAIRMAN (SHRI V. RADHAKRISHNAN): The question is:

"That leave be granted to introduce a Bill to provide for the protection and welfare of widows and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI ADHALRAO PATIL SHIVAJIRAO : Sir, I introduce the Bill.

MR. CHAIRMAN: Shrimati Archana Nayak -- Not present

Prof. Mahadeorao Shiwankar -- Not present

Shri Basudeb Acharia -- Not present

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